

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No. 190(ND)/2017**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY: M/s Primetals Technologies South Asia Pvt.  
Ltd.**

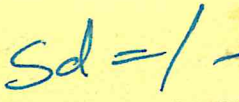
**SECTION OF THE COMPANIES ACT: 66**

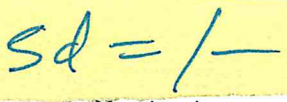
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Ms. Deepika Shori, Advocate for the Petitioner Mr. Manish Raj, CP for RD(NR) Delhi.			
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**ORDER**

Mr. Manish Raj appearing on behalf of the RD submits that the they had raised certain clarification. The petitioner submits that they have replied to the same, had replied to but the copy has been not received. Let the ROC submit its report before us on 9<sup>th</sup> January, 2018.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**